

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**OA No. 061/1030/2020**

This the 20<sup>th</sup> day of November, 2020

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. MOHD. JAMSHED, MEMBER (A)**



Mohd. Akram, S/o Mohd. Yousaf Khan, Age 57 years, R/o Kunda Azambad, Mandi, Poonch, District Poonch, Group D, Posted as Lab Assistant Govt. Girls Hr. Sec. School, Mandi, Poonch, Pin Code – 185102.

.....Applicant

(Advocate: Mr. I.H. Bhat)

**Versus**

1. Union Territory of J&K through Commissioner/Secretary to Government Education Department Jammu. Pin Code – 180001.
2. Director School Education, Jammu. Pin Code 181205.
3. Chief Education Officer, Poonch. Pin Code – 185101.
4. Principal Govt. Girls Hr. Sec. School, Mandi, Poonch. Pin Code – 185202.

.....Respondents

(Advocate: Mr. Amit Gupta, AAG)

**ORDER [O R A L]**

**By Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

During the course of arguments, learned counsel for the applicant submitted that he will be satisfied if a direction is given to respondents /competent authority to consider and decide the representation of the applicant dated 26.08.2020 (Annexure A-5). He has also prayed that the respondents be

directed to consider his case as mentioned in the letter dated 16.03.2020 (Annexure A-4) addressed to CEO Poonch to Director School Education, within a stipulated period of time.



2. Looking to the limited prayer made by learned counsel for the applicant, O.A. is disposed of with a direction to the respondents/competent authority to consider and decide the representation of the applicant dated 26.08.2020 (Annexure A-5). Respondents are also directed to consider the case of the applicant as mentioned in the letter dated 16.03.2020 (Annexure A-4) addressed to CEO Poonch to Director, School Education, by passing a reasoned and speaking order in accordance with rules, within a period of one month from the date of communication of certified copy of this order, with intimation to the applicant.

3. It is made clear that we have not entered into the merits of the case. No costs.

**(MOHD. JAMSHED)**  
Member (A)  
*Piyush/-*

**(RAKESH SAGAR JAIN)**  
MEMBER (J)